

State	Deposits as at the end of			Loans disbursed		
	March,91	March,92	March,93	1990-91	1991-92	1992-93
Madhya Pradesh	39197.54	43510.54	49103.27	4039.69	4660.47	3243.05
Uttar Pradesh	144080.51	165326.95	196147.72	18477.53	19470.74	16665.06
Gujarat	8640.54	10594.20	13633.84	2438.96	3111.31	3376.94
Maharashtra	12274.20	13929.51	16292.15	2279.81	2276.65	2141.24
Andhra Pradesh	40007.89	47297.31	54678.54	12059.42	21412.25	24814.06
Karnataka	29738.08	37850.69	44720.01	5468.18	12656.74	19381.17
Kerala	10751.00	13813.76	16784.43	3668.03	14862.00	17177.00
Tamil Nadu	4956.74	6356.55	8013.23	2968.05	5212.20	6338.72
All India	498923.02	586783.12	693534.05	74749.63	110784.89	119790.44

[English]

Mangalore Airport

4541. SHRI A.ASOKARAJ: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to modernise the Mangalore Airport and expand its runway;

(b) if so, the details thereof;

(c) the progress made so far in this regard;

(d) whether the land for this purpose has been acquired; and

(e) the amount of money spent for the purpose so far?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (e). National Airports Authority (NAA) had planned to re-orient the runway and upgrade the airport. With this in view, NAA wanted to acquire adequate land and therefore, had deposited Rs.50 lakhs with the State Government. Rs.44.00 lakhs have been spent for provision of High Intensity Runway Lights and Precision Approach Path Indicators. Now in the changed scenario, Government of Karnataka is keen to develop a private airport for Mangalore for which NAA is issuing No Objection Certificate.